

**GOVERNMENT OF INDIA  
MINISTRY OF LAW & JUSTICE  
DEPARTMENT OF JUSTICE**

**LOK SABHA**

**UNSTARRED QUESTION NO. 4738**

**TO BE ANSWERED ON FRIDAY, THE 28th MARCH, 2025**

**Nyaya Vikas Projects in Andhra Pradesh**

4738. Shri G Lakshminarayana:

Shri Appalanaidu Kalisetti:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of the projects approved under the Nyaya Vikas Scheme in Andhra Pradesh, district-wise;
- (b) the details of funds allocated, released and utilized for these projects during the last five years;
- (c) the current status of these projects including those that are ongoing, delayed or completed;
- (d) whether there are any pending proposals under the Nyaya Vikas Scheme in the said State and if so, the reasons for the delay in their approval or implementation; and
- (e) the steps being taken by the Government to expedite the pending projects and ensure the timely completion of ongoing projects in the State?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW  
AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF  
PARLIAMENTARY AFFAIRS**

**(SHRI ARJUN RAM MEGHWAL)**

(a) to (e): The Government of India has been implementing a Centrally Sponsored Scheme (CSS) for Development of Infrastructure Facilities in District and Subordinate Courts to supplement the resources of the State/UT Governments, with an aim to progressively improve the physical infrastructure of the District and Subordinate Courts. The Scheme covers construction of Court Halls and Residential units for Judicial Officers

along-with Lawyer Halls, Toilet Complexes and Digital Computer rooms for the convenience of lawyers and litigants.

The States/UTs are required to geo-tag the on-going and completed projects in real time and reflect it on the Nyaya Vikas Portal, which is an online monitoring system developed with the technical assistance of National Remote Sensing Centre (NRSC) of Indian Space Research Organization (ISRO) for collection of data on progress and time bound completion of judicial infrastructure projects. In respect of the State of Andhra Pradesh, the details of projects approved under the CSS and geo-tagged on the Nyaya Vikas Portal are at Annexure-I.

Since inception of the scheme in 1993-94, an amount of Rs. 273.23 cr has been released to the State of Andhra Pradesh, out of which, a sum of Rs. 151.12 cr (including Central and State Share) has been released during last five years. The details of the funds allocated, released and utilized in respect of the State of Andhra Pradesh during the last five years are as under: -

(amount in Rs. crore)

Sl. No	Year	Funds Allocated	Funds Released	Utilized
1.	2020-21	10.28 (CS) + 9.12 (SS)	19.40	19.40
2.	2021-22	0.00 (CS) + 12.98 (SS)	12.98	12.98
3.	2022-23	22.50 (CS) + 27.17 (SS)	49.67	48.85
4.	2023-24	49.81 (CS) + 17.61 (SS)	67.42	65.31
5.	2024-25 (as on date)*	0.99 (CS) + 0.66 (SS)	1.65	1.65
<b>Total</b>		<b>151.12</b>	<b>151.12</b>	<b>151.12</b>

\* Released under SNA-SPARSH

CS: Central Share, SS: State Share

As on date, 661 court halls and residential units are available in the State. 81 court halls and 14 residential units are under construction. The primary responsibility for the development of infrastructure facilities for judiciary rests with the State Governments and the Government of India augments the resources of the State Governments in this regard. Timely completion of projects is the responsibility of the concerned State Governments and their agencies. Under the guidelines of the scheme, monitoring mechanisms are in

place for time bound and sustainable infrastructure developments in the States/UTs. There is a High Court Level Monitoring Committee in the State, chaired by the Chief Justice of the respective High Courts, to review the physical and financial progress of the projects running under the scheme. Apart from this, there is a Central Level Monitoring Committee in the Department of Justice to review the progress of the projects. Besides, there are regular visits by the officials of the Department of Justice to the States for getting first hand information on the ground. Regular meetings through video conferencing to sort out the problems of the States/UTs also take place, besides the geo-tagging facilities available on the Nyaya Vikas Portal for real time monitoring of projects. As per information provided by the High Court of Andhra Pradesh, the details of projects pending before the Government of Andhra Pradesh for administrative sanction are at Annexure-II.

**Annexure –I**

Statement referred to in reply of Lok Sabha Unstarred Question No. 4738 for 28/03/2025

<b>Details of Andhra Pradesh geotagged projects available on Nyaya Vikas Portal</b>					
<b>S. No</b>	<b>Project Name</b>	<b>District</b>	<b>Status</b>	<b>No. of Court Halls</b>	<b>No. of Residential Units</b>
1	Construction of G2 Building to the newly established Senior civil judge court at Dharmavaram	Ananthapur	CMP	1	1
2	Construction of addle district court building on the existing Sr civil judge court bldg at Hindupur	Ananthapur	CMP	1	0
3	Construction of residential quarters for Senior Civil Judge and Junior Civil Judge at Hindupur	Ananthapur	CMP	0	0
4	Construction of four court building complex and residential quarters at Palamaner in Chittoor Dist	Chittoor	UC	4	4
5	Construction of court building for Junior Civil Judge at Pakala in Chittoor district	Chittoor	CMP	1	0
6	Construction of residential quarter for Junior Civil Judge at Thamballapalle in Chittoor district	Chittoor	CMP	0	1
7	Construction of 1st floor on the existing II Addl Judge Court Building at Madanapalli in Chittoor dt	Chittoor	CMP	1	0
8	Construction of Four Residential Quarters for Judicial Officers at Punganur in Chittoor District	Chittoor	UC	0	4

9	Construction of 15 court building complex at Chittoor	Chittoor	UC	15	1
10	Construction of Senior Civil Judge Court building at Punganur	Chittoor	CMP	1	0
11	Construction of 2 court building complex at Srikalahasthi	Chittoor	CMP	2	0
12	Construction of 2 court building and Judicial Officers residential qtrs for Jr Ci Judges at Mydukur	Cuddapah	CMP	2	0
13	construction of addle jr civil judge court complex building at Rayachoty	Cuddapah	CMP	1	0
14	Construction of Junior Civil Judge court building at Railway Kodur	Cuddapah	CMP	1	0
15	Construction of Junior civil judge court building at Sidhout	Cuddapah	UC	1	0
16	Construction of 4 court building complex at proddatur Part B second floor	Cuddapah	CMP	1	0
17	Construction of First floor over existing PJ CJ quarter for Addl Jr Civil Judge at Tuni in E G Dist	East Godavari	CMP	0	1
18	Construction of first floor over existing family court building in District Court Rajamahendravaram	East Godavari	CMP	2	0
19	Construction of Ten court building at Rajamahendravaram in East Godavari District	East Godavari	UC	10	0
20	Construction of residential quarter for senior civil judge at Ramachandrapuram in	East Godavari	UC	0	1

	East Godavari District				
21	Construction of residential quarter for the Junior Civil Judge at Prathipadu in East Godavari District	East Godavari	CMP	0	1
22	Construction of Junior Civil Judge building at Prathipadu	East Godavari	CMP	1	0
23	Construction of III Addl District court building at Kakinada	East Godavari	CMP	2	0
24	Con of 3 floors over existing excise court at Kakinada to accommodate III Addl Sr Cl Judge court in	East Godavari	CMP	2	0
25	Construction of 3rd floor over existing 4 court building complex at Amalapuram	East Godavari	CMP	2	0
26	Construction of junior civil judge court building at Mummidivaram	East Godavari	CMP	1	0
27	Construction of residential quarter for 2nd Addl District Judge at Amalapuram	East Godavari	CMP	0	0
28	Construction of building to accommodate newly established Addl Dist and Sessions court at Pitapuram	East Godavari	CMP	2	0
29	Construction of Residential quarters to XIII Addl Dist Judge and Prl Civil Judge at Narasaraopet	Guntur	CMP	0	0
30	Construction of 1st floor over existing quarter Mangalagiri for Senior Civil Judge	Guntur	CMP	0	0

	Mangalagiri				
31	Construction of 1st floor on the Fast track court Building in the District Court at Machilipatnam	Krishna	CMP	1	0
32	Construction of two court building complex at Avanigadda	Krishna	CMP	2	0
33	Construction of court building for junior civil judge at Kaikalur	Krishna	CMP	1	0
34	Construction of residential quarter to the Junior Civil Judge at Kaikalur	Krishna	CMP	0	1
35	Construction of residential quarter for XI Addl District Judge at Gudivada	Krishna	UC	0	0
36	Construction of Multistoried court bldg complex after demolishing old sub court bldg at Vijayawada	Krishna	UC	26	1
37	Construction of 2 courts building complex for Sr Civil Judge and addle Jr Civil Judge at Nandigama	Krishna	UC	2	0
38	Construction of New Six Court Building complex at Adoni in Kurnool district	Kurnool	UC	6	0
39	Construction of Four Court Building(Stilt 3 floors) at Dhone in Kurnool District	Kurnool	UC	4	0
40	Construction of 4 court building complex at Kurnool	Kurnool	CMP	4	1
41	Construction of 8 court building complex at	Kurnool	CMP	8	0

	Nandyal				
42	Construction of 6 court buildings in the Prl District Complex at Nellore	Nellore	CMP	6	0
43	Construction of 1st floor on the existing two court building complex at Gudur	Nellore	UC	2	0
44	Construction of building for providing accommodation to Junior Civil Judge court at Naidupet	Nellore	CMP	1	2
45	Construction of Residential quarter for Addl Junior Civil Judge at Giddalur in Prakasam district	Prakasam	CMP	0	1
46	Construction of Residential Quarter for Additional District Judge at Markapur and Compound wall	Prakasam	CMP	0	1
47	construction of two court building (G+1) in the vacant site available in the court complex Markapur	Prakasam	UC	2	0
48	construction of two court complex at Giddalur	Prakasam	CMP	2	0
49	construction of two court complex at Markapur	Prakasam	CMP	2	8
50	construction of 8 quarters block for judicial officers at Ongole	Prakasam	CMP	0	4
51	construction of 4 quarters block for judicial officers at Ongole	Prakasam	CMP	0	1
52	Construction of residential quarter for Junior Civil Judge at	Srikiakulam	CMP	1	0



	Kotabommali in Srikakulam District				
53	Construction of four court building complex at Srikakulam	Srikiakulam	CMP	4	0
54	Construction of single court building at Palakonda	Srikiakulam	CMP	1	2
55	Construction of Four Court Building Complex at Chodavaram in Vishakhapatnam district	Vishakhapatnam	UC	4	0
56	Construction of Senior Civil Judge court at Narsipatnam	Vishakhapatnam	CMP	1	0
57	Construction of Additional court over two court building at Gajuwaka	Vishakhapatnam	CMP	2	0
58	Construction of residential quarter for the judicial first class Magistrate at Araku	Vishakhapatnam	CMP	0	0
59	Construction of four court building complex at Visakhapatnam	Vishakhapatnam	UC	4	0
60	Construction of junior civil judge court building at Salur	Vizianagaram	CMP	2	0
61	Construction of Principal Junior Civil Judge Residential Quarters at Parvathipuram in Vizianagaram District	Vizianagaram	UC	0	1
62	Construction of Additional Junior Civil Judge Residential Quarters at Parvathipuram in Vizianagaram District	Vizianagaram	UC	0	1
63	Construction of II Additional District Judge Residential Quarter at	Vizianagaram	UC	0	1

	Parvathipuram in Vizianagaram District				
64	Construction of residential quarter for civil judge at Parvathipuram	Vizianagaram	CMP	0	0
65	Construction of 2 court building complex at Parvathipuram	Vizianagaram	CMP	2	0
66	Construction of court building and residential quarter at Kurupam	Vizianagaram	CMP	1	0
67	Construction of residential quarter for the District Judge at Eluru in West Godavari district	West Godavari	CMP	0	1
68	Construction of 1st floor over existing Senior Civil Judges Building at Tanuku in West Godavari Dist	West Godavari	UC	2	0
69	Construction of 1st floor over existing ground floor of Principal Jr Civil judge court at Palakol	West Godavari	CMP	1	0

*CMP: Completed, UC: Under Construction*

*Source: Nyaya Vikas Portal*

Statement referred to in reply of Lok Sabha Unstarred Question No. 4738 for 28/03/2025

**PROJECTS PENDING BEFORE THE GOVERNMENT  
FOR ADMINISTRATIVE SANCTION**

<b>Sl. No.</b>	<b>Nature of the work</b>	<b>Date on which letter addressed to the Government</b>	<b>AMOUNT IN Rs./-</b>
	<b>ANANTAPUR DISTRICT</b>		
1	Construction of six court building in the District Court complex, Anantapur.	Roc.No.1349/2013-DII(B), dt.17.06.2023	19,44,00,000/-
	<b>CHITTOOR DISTRICT</b>		
2	Construction of storage building to preserve the contraband/ganja seized in cases registered under the provision of Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985, within the identified site at Court complex, Chittoor.	Roc.No.323/2021-DII(B), dt.28.07.2022	50,00,000/-
3	Construction of Bar Association building in the premises of Court complex at Srikalahasti.	Roc.No.234/2022-DII(B), dt.28.10.2024	75,00,000/-
4	Construction of temporary structure for the office of IV Addl. Junior Civil Judge's Court.	Roc.No.162/2021-DII(B) dated 25.1.2024.	46,00,000/-
5	Construction of three residential quarters in the existing Nyayadeesha Nilayam at Tirupati (revised against 3,25,00,000/-)	Roc no.1081/2013 dated 21.2.2024	3,87,00,000/-
	<b>EAST GODAVARI DISTRICT</b>		
6	Construction of Junior Civil Judge's Court building at Prathipadu. (revised as against the amount of Rs. 4,19,20,000/-)	Roc.No.1358/2007-DII(B), dt.31.12.2018	5,64,00,000/-
7	Construction of residential quarter to the Senior Civil Judge, Kothapet (revised administrative sanction instead of 1,50,00,000/-)	Roc.No.1542/2012-DII(B), dt.6.09.2024	1,60,00,000/-
8	Construction of Judicial Guest House at Rajamahendravaram. (instead of 75.00 lakhs)	Roc.No.63/2019-DII(B), dt.13.11.2024	1,00,00,000/-
9	Construction of storage building to	Roc.No.162/2021-	28,00,000/-

	preserve the contraband/ganja seized in cases registered under the provision of Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985. (instead of 24.00 lakhs)	DII(B), dt.20.09.2024	
10	Construction of residential quarter to Junior Civil Judge, Mummidivaram. ( instead of Rs.1,45,00,000/-)	Roc.No.272/2022-DII(B), dt.13.11.2024	1,49,00,000/-
11	Providing internal and external electrification, fire alarm and lift arrangements in 2 floors on the existing Excise Court building, Kakinada.	Roc.No.834/2013-DII(B), dt.04.11.2023	53,50,000/-
	<b>GUNTUR DISTRICT</b>		
12	Construction of Bar Association building at Tenali. (instead of 31.00 lakhs)	Roc.No.760/2022-DII(B), dt.13.11.2024	57,00,000/-
	<b>KADAPA DISTRICT</b>		
13	Construction of residential quarter for Junior Civil Judge, Railway Kodur. (revised administrative sanction)	Roc.No.558/2008-DII(B), dt.2.12.2024	1,30,00,000/-
14	Completion of unfinished work at second floor, internal roads, compound wall and electrical works to the four Court building complex at Proddatur, Kadapa District.	Roc.No.438/2005-DII(B), dt.18.12.2023	6,58,00,000/-
15	Construction of conference hall-cum-legal research centre on terrace of Bar Association building, Kadapa.	Roc.No.517/2022-DII(B), dt.13.12.2023	1,35,00,000/-
16	Construction of Criminal Court complex (G+5) in the District Court premises, Kadapa (8 Court halls)	Roc.No.1201/2017-DII(B), dt.28.11.2024	28,90,00,000/-
17	Construction of compound wall, CC pavement & CC drains and parking shed at Junior Civil Judge's Court at Mydukur. (Instead of Rs.2,04,00,000/-)	Roc.No.976/2014-DII(B), dt.5.12.2024	1,95,00,000/-
18	construction of single court building and residential quarters to the Junior Civil Judge at Nandalur.	Roc.No.327/2015, Dated 20.11.2024	6,60,00,000/-
	<b>KRISHNA DISTRICT</b>		
19	Construction of two Courts for XVI Additional District Judge and Principal	Roc.No.906/2011-DII(B), dt.06.02.2023	3,30,00,000/-

	Junior Civil Judge on First floor over ongoing construction of two court building, Nandigama. (Additional amount)		
20	Construction of Junior Civil Judge's Court building at Mylavaram.	Roc.No.162/2021-DII(B), dt.11.05.2023	4,75,00,000/-
	<b>PRAKASAM DISTRICT</b>		
21	Construction of residential quarter for the Senior Civil Judge at Markapur. (instead of 110.00 lakhs)	Roc.No.661/2018-DII(B), dt.13.11.2024.	1,50,00,000/-
22	Renovation of existing Senior Civil Judge's Court building at Parchur.	Roc.No.308/2023-DII(B), dt.27.12.2023	1,77,00,000/-
23	Construction of residential quarter of Additional Junior Civil Judge at Chirala	Roc.No.1154/2013-DII(B) dated 7.12.2024	1,51,00,000/-
	<b>SRIKAKULAM DISTRICT</b>		
24	construction of Junior Civil Judge's Court building at Kothuru, Srikakulam District.	Roc.No.330/2019-DII(B), dt.14.09.2022	5,51,00,000/-
25	Construction of Senior civil Judge's residential quarter (twin type quarters) at Tekkali	Roc.No.665/2021-DII(B), dt.05.12.2022	2,80,00,000/-
26	Construction of Senior Civil Judge's Court building (Two Court building) at Tekkali in Srikakulam District. (instead of Rs.12,10,00,000/-)	Roc.No.302/2022-DII(B), dt.03.04.2024	11,90,00,000/-
27	construction of Junior Civil Judge's Court Building at Palasa, Srikakulam District.(RAS)	Roc.No.1001/2017-DII(B) dated 4.4.2024	5,90,00,000/-
	<b>VISAKHAPATNAM</b>		
28	Construction of Additional District Judge's quarters (two quarters) at Gajuwaka.(RAS)	Roc no.751/2014-DII(B) dated 6.4.2024	3,72,00,000/-
	<b>VIZIANAGARAM DISTRICT</b>		
29	Construction of single court building at Kothavalasa.	Roc.No.379/2020-DII(B), dt.18.04.2023	4,68,00,000/-
	<b>WEST GODAVARI DISTRICT</b>		
30	Construction of library room in the court complex at Tadepalligudem.	Roc.No.1378/2018-DII(B), dt.27.02.2018	18,00,000/-
31	Construction of residential quarter for the Additional District Judge at Tanuku	Roc.No.633/2016-DII(B), dt.24.10.2024	1,77,00,000/-

	(Instead of 1,70,00,000/-)		
32	Construction of residential quarter of Senior Civil Judge, Narsapur.	Roc.No.594/2018-DII(B), dt.18.09.2021	1,25,00,000/-